CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH RA 258/2001 In OA No.44/1999 18 day of August, 2001 New Delhi, this the HON'BLE MR. KULDIP SINGH, MEMBER (J) Shri V.B. Saran s/o Shri Mahabir Saran R/o E-74, Sector 21, ..Review Applicant Noida (U.P.) - 201 201. VERSUS Union of India - through Secretary to the Govt. of India, Deptt. of Animal Husbandry & Dairying, Ministry of Agriculture, Krishi Bhavan, New Delhi - 110 001. The General Manager, Delhi Milk Scheme, West Patel Nagar, New Delhi - 110008. The Pay & Accounts Officer, Deptt. of Agri & Co-op. Delhi Milk Scheme, ... Respondents New Delhi - 110 008. ORDER BY CIRCULATION The present RA No.258 of 2001 has been filed

the applicant for review of the order passed in OA 44 of 1999 on 11.5.2001.

In the RA the applicant has taken more or less grounds to argue the RA, which he had taken while arguing the OA. While delivering the judgment, all the grounds were taken into consideration. No fresh error has been pointed out which may call for review of the order and moreso the RA does not come within the ambit of Order 47 Rule 1 CPC read with Rule 22(3)(f)(i) of the Administrative Tribunal's Act.

In view of the above, nothing survives in the 3. RA, which is accordingly dismissed.

> uldip Singh) Member (J)

Rakesh

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